# 8Matters raised[RAJYA SABHA]with PermissionSHRI P. RAJEEVE (Kerala): The House should be in order, Sir. ...(Interruptions)...SHRI MADHUSUDAN MISTRY: Sir, it should be enquired. ...(Interruptions)...MR. DEPUTY CHAIRMAN: You give notice. ...(Interruptions)...SHRI MADHUSUDAN MISTRY: Sir, I have given notice. ...(Interruptions)...SHRI MADHUSUDAN MISTRY: Sir, I have given notice. ...(Interruptions)...SHRI MADHUSUDAN MISTRY: Sir, I have given notice. ...(Interruptions)...%ीमती विप्लव ढाकुर : नोटिस दिया हुआ है। ...(व्यवधान)...

SHRI MADHUSUDAN MISTRY: Sir, allow us to raise this issue. ... (Interruptions)... Sir, I have given notice. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Please sit down. ...(Interruptions)... If you have given notice, then you meet the Chairman....(Interruptions)... Please sit down. ...(Interruptions)... Hon. Members, Zero Hour issues are issues to be raised by the Members. You want to say something against something or somebody or the Government. But by obstructing Zero Hour, whom are you helping? Yesterday, hon. Members could not raise very important matters in Zero Hour. According to you, you are raising an important matter. It may not be important according to others. I am not going to judge that. But the question is this. All the fifteen matters, which the Chairman has allowed, are important to each Member. You allow them. If your name is not there, give a notice again. ...(Interruptions)... There are umpteen ways of taking it up. Do that.

SHRI MADHUSUDAN MISTRY: Sir, you are saying ... (Interruptions) ...

MR. DEPUTY CHAIRMAN: Don't trouble. ... (Interruptions)... You come to me, I will advise you as to what to do. ... (Interruptions)... Please sit down.

## MATTERS RAISED WITH PERMISSION

### Hike in prices of essential medicines

SHRI P. RAJEEVE (Kerala): Sir, the common man in this country is suffering too much due to the hike in the prices of essential medicines. The Government's decision to decontrol prices of 108 drugs used to treat T.B., AIDS, diabetes and heart ailments has jacked up their prices. Actually, the National Pharmaceutical Pricing Authority (NPPA) is an autonomous body, but the Ministry of Chemicals and Fertilizers has given direction to the NPPA to decontrol the pricing of 108 drugs.

Sir, the price of Glivec, an anti-cancer drug, has risen from ₹ 8,500 to ₹1,08,000. Plavix is used to treat blood pressure and other ailments. It will now cost ₹1,615 against

### Matters raised

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the earlier price of ₹147. This is a very big increase. It is as per the direction of the Government, the Ministry of Chemicals and Fertilizers. This has happened due to a strong pressure from pharmaceutical companies. Actually, these are 'ache din' for monopolies. These are 'ache din' for monopoly companies in the United States of America and other monopolies.

Sir, the Government gave the direction to the NPPA to decontrol prices of other medicines also. The people are suffering too much. Actually, the Prime Minister has agreed to revisit the patent regime in the Joint Statement with the President of the United States of America. It would create serious problems. It would again increase the price of all medicines in the country. This is an attack on the people of this country. This Government is working for the monopolies. This Government is totally against the common man in this country.

I urge the Government to withdraw this decontrolling order of the NPPA and include more essential medicines to this list. Thank you, Sir.

SHRI SITARAM YECHURY (West Bengal): Sir, I associate myself with the mention made by the hon. Member.

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I associate myself with the mention made by the hon. Member.

SHRI D. RAJA (Tamil Nadu): Sir, I associate myself with the mention made by the hon. Member.

**प्रो. राम गोपाल यादव** (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्री सतीश चन्द्र मिश्रा (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्री मोती लाल वोरा (छत्तीसगढ़) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हं।

श्री अली अनवर अंसारी (बिहार) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

**डा. अनिल कुमार साहनी** (बिहार) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्री भूपिंदर सिंह (ओडिशा) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं। श्री अरविन्द कुमार सिंह (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्री दिग्विजय सिंह (मध्य प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्री वीर सिंह (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

**डा. विजयलक्ष्मी साधौ** (मध्य प्रदेश) : महोदय, में माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करती हूं।

SHRI SUKHENDU SEKHAR ROY (West Bengal): Sir, I associate myself with the mention made by the hon. Member.

SHRI DEREK O'BRIEN (West Bengal): Sir, I associate myself with the mention made by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I associate myself with the mention made by the hon. Member.

श्री के.सी. त्यागी (बिहार) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करती हूं।

SHRI JESUDASU SEELAM (Andhra Pradesh): Sir, I associate myself with the mention made by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with the mention made by the hon. Member.

SHRI M.P. ACHUTHAN (Kerala): Sir, I associate myself with the mention made by the hon. Member.

SHRI CP. NARAYANAN (Kerala): Sir, I associate myself with the mention made by the hon. Member.

श्री नरेश अग्रवाल (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्य के वक्तव्य से स्वयं को संबद्ध करता हूं।

SHRI K. RAHMAN KHAN (Karnataka): Sir, I associate myself with the mention made by the hon. Member.

MR. DEPUTY CHAIRMAN: All the names are there.

SOME HON. MEMBERS: We associate ourselves with the mention made by the hon. Member.

SHRI P. RAJEEVE: Sir, the Government should respond. ...(Interruptions)... It is a serious issue. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: It is up to the Government. ... (*Interruptions*)... If they want, they can respond. ... (*Interruptions*)...

SHRI P. RAJEEVE: Sir, how can the Government keep mum? ...(*Interruptions*)... Sir, the entire opposition is associating with me. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: I cannot allow you now. ...(Interruptions)... No. Shrimati Kanimozhi. ...(Interruptions)...

SHRI ANAND SHARMA (Rajasthan): Sir, this is a very serious issue. ...(*Interruptions*)... I would urge the Leader of the House to see the seriousness of the matter and agree that this issue, which has been raised by our colleague P. Rajeeve, will be discussed in the House. We cannot allow a situation where the poor do not have any access to life-saving medicines at affordable cost. There are other orders, which have been given by the present Government, which are making it impossible for the poor to get medicine. And this House must take note of that and discuss it as a matter of urgency. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Okay. ...(Interruptions)... Now, Shrimati Kanimozhi. ...(Interruptions)... It is over. ...(Interruptions)...

SHRI SITARAM YECHURY: Sir, he gave valid support to the point raised by Mr. Rajeeve. Through you, what I am requesting is that the Government normally responds to Zero Hour issues in writing. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Not normally; if the Government wants, it can respond.

SHRI SITARAM YECHURY: Since the Ministers are here, all that I am asking is that they give an assurance that they will get back to the House on the question of withdrawal of decontrol of life-saving medicines. That's all we are asking. Let them give a reply. ...(*Interruptions*)...

SHRI P. RAJEEVE: We expect that from them. ...(Interruptions)...

with Permission

MR. DEPUTY CHAIRMAN: It is for the Government. ... (Interruptions)... I cannot compel them. ... (Interruptions)... Now, Shrimati Kanimozhi. ... (Interruptions)...

SHRI P. RAJEEVE: That is the democratic principle. ...(*Interruptions*)... He always demanded that. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Okay. ... (Interruptions) .... Now, Mr. Minister.

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री और संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नक़वी) : उपसभापति महोदय, माननीय सदस्य ने जो चिंता व्यक्त की है, उसको हम संबंधित मंत्री को बता देंगे। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Okay....(Interruptions)... That's all....(Interruptions)... Now, Shrimati Kanimozhi....(Interruptions)...

श्री राजीव शुक्ल (महाराष्ट्र) : उपसभापति महोदय ...(व्यवधान)...

प्रो. राम गोपाल यादव (उत्तर प्रदेश) : उपसभापति महोदय, स्वास्थ्य मंत्री जी यहां पर बैठे हुए हैं। ...(व्यवधान)...

श्री शरद यादव (बिहार) : उपसभापति महोदय ...(व्यवधान)...

श्री उपसभापति ः आप बोलिए। ...(व्यवधान)...

श्री शरद यादव : उपसभापति जी, जो मामला जीवन रक्षक मेडिसिन्स के दाम का उठा है, इसके बारे में मैंने प्रेस कांफ्रेंस की थी और सरकार ने उस पत्रकार वार्ता का बाकायदा खंडन किया था। मैंने प्रेस कांफ्रेंस की थी और उसमें यह बात उठाई थी, इसलिए मैं कहना चाहता हूं कि जो आनन्द शर्मा जी ने बोला है, वह बहुत गंभीर मामला है और इस पर बहस होनी चाहिए। जीवन रक्षक दवाइयों का मामला इतना गंभीर है कि लोग दवाइयों से वंचित हो जायेंगे।

MR. DEPUTY CHAIRMAN: Okay. ...(Interruptions)... Now, Shrimati Kanimozhi and no more. ...(Interruptions)...

# Death of infants at Dharmapuri Government Hospital

SHRIMATI KANIMOZHI (Tamil Nadu): Sir, I wish to bring to the notice of this House an issue of national importance and urgency. This issue is about the deaths of infants at the neo-natal intensive care unit in Dharmapuri in Tamil Nadu. ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): No, Sir. ... (Interruptions) ....

MR. DEPUTY CHAIRMAN: Let her complete. ...(Interruptions)... Let us know what she is speaking ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: I am sorry, Sir. ... (Interruptions) ....